

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:87
ANSWERED ON:01.03.2000
YEAR OF OLD
DINSHA J. PATEL;GEETA MUKHERJEE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the year 2000 has been declared as the year of old;
- (b) whether the Government propose to bring any comprehensive pension and welfare scheme for the elders in this year;
- (c) if so, the details thereof;
- (d) whether any survey has been conducted to ascertain the number of such old persons in the country;
- (e) if so, the details thereof, State wise: and
- (f) the details of the financial burden likely to be on the Union Government and whether State Governments would be asked to share the burden proportionately?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
SMT. MANEKA GANDHI

- (a) Yes, Madam.
- (b) & (c) At present there is no proposal to bring any new pension or welfare scheme during the year.
- (d) & (e) The 1991 Census collected information on the number of older persons. A statement showing details is laid on the Table of the House.
- (f) Does not arise.